

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/478/2024

PETITION NUMBER : CP/IB/152/2021

**NAME OF THE APPLICANT : Rakesh Bothra, (Liquidator)
(Vrone Energy Pvt Ltd)**

NAME OF THE RESPONDENT(S) : Parathasarathy Murugesan & 4 Ors

**UNDER SECTION : Reg 9 of IBBI Reg 2016, r/w Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. Jyotsna Sivakumar for the Applicant. Ld. Counsel Mr. Dev Eshwar for the Respondent No.2 to 5.

Counsel for the Respondent sought time. Final opportunity to file reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **08.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk